

Completion of Recovery Certificate No. 8234 of 2024 against Rocket Tips – Prop. Mehul Pravinbhai Jiyani (PAN: AGPPJ1611H) in the matter of Unregistered Investment Advisory Services.

Recovery Certificate No. 8234 of 2024 was drawn against Rocket Tips – Prop. Mehul Pravinbhai Jiyani (PAN: AGPPJ1611H) for non-payment of penalty imposed vide Order No. QJA-AA/RO/WRO/22665/2022-23 dated December 30, 2022 in the matter of Unregistered Investment Advisory Services for a sum of **7,39,000/- (Rupees Seven Lakh Thirty-Nine Thousand only)** along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum.

In view of the payment of outstanding amount due under the Recovery Certificate, the said certificate is hereby completed in exercise of powers under sub-section (1) of Section 28A of the Securities and Exchange Board of India Act, 1992 read with relevant sections of the Income-tax Act.

July 15, 2026
Ahmedabad



Jshandilya
RECOVERY OFFICER

जैनेन्द्र शांडिल्य / JAINENDRA SHANDILYA
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Recovery Officer & Deputy General Manager
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